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## Security personnel martyred combating with terrorists

†2305. SHRI HARNATH SINGH YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of security personnel martyred while combating with terrorists in Kashmir and other parts of the country guarding borders or serving their duty during last three years;

(b) whether Government has made any provision to make memorials of the martyred personnel in their villages, to provide the best education to their children and to provide Government job to one member of the family of the martyred personnel; and

(c) if not, whether Government would consider to provide above facilities to the families of martyred personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The number of security personnel martyred while combating with terrorists in Kashmir and other parts of the country guarding borders or serving their duty during last three years is given below:-

Year	No. of security personnel martyred
2016	171
2017	167
2018 (upto November)	163

(b) and (c) Ex-gratia/compensation is paid to families of security personnel martyred as per extant guidelines of CAPFs/Army/State Government. There is a provision of compassionate appointment to the Next of Kin/dependent of family member of martyred personnel. Financial assistance/scholarship is also given to the children of martyrs for their education. Further, there is a provision for installation of Smarak (Memorial) of a martyr in school/college premises where the martyr studied.

## Poor recovery in theft cases in Delhi

2306. SHRI RAVI PRAKASH VERMA: Will the Minister of HOME AFFAIRS be pleased to refer to answer to Unstarred Question 238 given in the Rajya Sabha on 12 December, 2018 and state:

(a) whether Delhi Police has become incompetent to recover in theft cases;

<sup>†</sup> Original notice of the question was received in Hindi.